

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

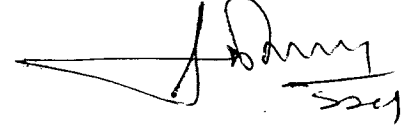
Dated: 22.09.2017

ORDER NO. 132 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 129 of 2017, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T)	On 25.09.2017	Customs, Excise & Service Tax Division Bench matters.

By Order



(A.Mohan Kumar)
Registrar

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Deputy Registrar